

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

**LOK SABHA**  
**STARRED QUESTION NO. \*316**

TO BE ANSWERED ON MONDAY, MARCH 16, 2020  
PHALGUNA 26, 1941 (SAKA)

**DISINVESTMENT TARGET**

**\*316. SHRI V.K. SREEKANDAN, HON'BLE MP**

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Government has budgeted to garner Rs. 1.05 lakh crore from disinvestments during the current fiscal;
- (b) if so, the details thereof;
- (c) whether it is true that disinvestment in some companies were at certain stage and going strong; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF FINANCE

(SMT. NIRMALA SITHARAMAN)

(a) to (d): A statement is laid on the table of the House.



**STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) OF THE LOK SABHA  
STARRED QUESTION NO. \*316 TO BE ANSWERED ON 16<sup>TH</sup> MARCH, 2020  
REGARDING "DISINVESTMENT TARGET".**

(a) & (b): The budget estimate (BE) of disinvestment receipts in 2019-20 is Rs. 1,05,000 crore. However, the revised estimate (RE) has been kept at Rs. 65,000 crore during the year.

(c) & (d) The government follows a policy of disinvestment through minority stake sale and strategic disinvestment. The minority stake sale is carried out on an ongoing basis in selected companies through various SEBI approved instruments such as Initial Public Offer (IPO), Offer for Sale (OFS), Buyback and Exchange Traded Funds (ETFs).

The Government has 'in principle' approved strategic disinvestment in 34 cases since 2016, out of which 5 cases has been completed. Transactions in 13 cases have not been successful, while 13 transactions are at various stages. The successful completion of disinvestment transactions is dependent on market condition and investors' interest.